GOVERNMENT OF INDIA MINISTRY OF MINES

LOK SABHA UNSTARRED QUESTION N O. 3654 TO BE ANSWERED ON 23 RD MARCH . 2017

"ILLEGAL MINING"

+3654. SHRI PANKAJ CHAUDHARY:

SHRI BHAIRON PRASAD MISHRA:

SHRIMATI KIRRON KHER:

SHRI JUGAL KISHORE:

SHRI SUSHIL KUMAR SINGH:

Will the Minister of MINES be pleased to state:

- (a) whether certain cases of illegal mining has been reported in the country including Uttar Pradesh and Bihar during the last three years and if so, the details along with the quantity thereof, State/Mineral -wise;
- (b) the quantum of financial losses suffered as a result of the same;
- (c) the mechanism put in place to monitor such cases along with the corrective action taken in the matter so far;
- (d) whether CBI enquiry has been conducted in any of such cases and if so, the details thereof and the follow up action taken thereon, if any; and
- (e) whether the Government has launched a mobile app to alert authorities on illegal mining and if so, the details alongwith modus operandi thereof including the further steps to be taken to check illegal mining in the country?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) &(b): Section 23C of the Mines and Minerals (Development and Regulation), 1957 (MMD R Act, 1957), empowers State Governments to frame rules for preventing illegal mining, transportation and storage of minerals for the purposes connected therewith. As such, details relating to illegal mining are not maintained central ly as prevention and control of illegal mining comes under the legislative and administrative juri sdiction of State Governments.

As per quarterly returns submitted by the State Governm ents to Indian Bureau of Mines (a subordinate office under the Ministry of Mines), the details of instances of illegal mining for major minerals and minor minerals reported in the country, including Uttar Pradesh and Bihar, for the last three years along with the details of action taken against the offenders/criminals and fine realised are at Annexure-III.

(c): The MMDR Act, 1957 was amended through the MMDR Amendment Act, 2015 which came into effect from 12 th January, 2015. The Amendment Act, has, inter -alia, provided for stringent punitive provisions for combating illegal mining. Illegal mining has been made punishable with imprisonment for a term which may extend to five years and with fine which may extend to five lakh rupees per hectare of the area. Provisions have been made for setting up of Special Courts for the purpose of providing speedy trial of offences relating to illegal mining.

Altogether, 22 States have set up Task Forces, specially constituted to control illegal mining and review the action taken by member departments for checking the illegal mining activities at state and district levels, so far, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal have constituted Task Forces.

- (d): Details related to CBI enquiry conducted in the cases related to illegal mining are not available with the Ministry of Mines .
- (e): A Mining Surveillance System (MSS) has been developed to facilitate State Governments for curbing the illegal mining and mobile app has been launched, where by citizen can file complaint of any mining outside lease area. The complaint once received in the system is forwarded to the respective state government for the appropriate action at their end. The MSS identifies mining activity outside lease area with the help of Satellite images. If any mining activity is found outside lease area and within a radius of 500 m from lease boundary, a trigger is generated and forwarded to the State Government concerned for field verification.

Ye ar	Miner al	State	No of Cas es	Quantum of mineral/oreexcavated/stacked/tra nsported (in Lakhs ton)	Value of mineral/ Ore (Rs.Lakh s)	FIR Lodg ed (Nos.)	Cour t Cas es Filed (No.)	Fine Realised (Rs.Lak hs)
		ANDHRA PRADESH	486	0.064	36.380	2	0	165.70
		GOA	1	0.000	0.000	0	0	0.00
		GUJARAT	270	0.934	257.560	8	0	189.55
		RAJASTHAN	607	0.778	42.852	372	1	154.11
		TAMILNADU	6	1.376	216.900	0	0	38.69
	· · · · · · · · · · · · · · · · · · ·	MAHARASHTRA		-		1	1	-
		MADHYA PRADESH	112	0.000	180.395	0	112	27.43
		KARNATAKA	342	0.1270	16.260	5	5	82.31
		KERALA	18	0.0084	4.830	0	0	5.36
		ODISHA	75	2.7780	31.75	0	4	54.4
2013		Sub Total	1917	6.0654	786.927	388	123	717.55
4								
		CHHATTISGARH	208	0.0200	45.84	2	135	80.61
		JHARKHAND	161	0.1370	228.240	129	1	1.04
		MIZORAM	0	0.0000	0.000	0	0	0.00
		SIKKIM	0	-	-	-	-	_
		Sub Total	369	0.157	274.08	131	136	81.65
		HARYANA HIMACHAL PRADESH	-	-	-	-	-	-
		UTTAR PRADESH	_	-	_	-	_	_
		BIHAR	-	-	-	-	-	-

Ye ar	Miner al	State	No of Cas es	Quantum of mineral/oreexcavated/stacked/tra nsported (in Lakhs ton)	Value of mineral/ Ore (Rs.Lakh s)	FIR Lodg ed (Nos.)	Cour t Cas es Filed (No.)	Fine Realised (Rs.Lak hs)	
		ANDHRA PRADESH	7206	3.426	499.05	0	1	1026.03	
		GOA	0	0.000	0.00	0	0	0.00	
		GUJARAT	5177	31.631	4092.01	93	19	3036.35	
		RAJASTHAN	2346	19.893	404.98	487	16	972.65	
		TAMILNADU	1072	36.670	1053.77	2155	0	3305.30	
	WHE.	MAHARASHTRA	3647 6	0.000	0.00	1	0	5083.93	
		MADHYA PRADESH	6613	0.000	4044.16	0	6610	2347.78	
		KARNATAKA	8167	2.189	664.07	93	229	2259.22	
		KERALA	4430	35.441	14629.00	0	0	668.36	
		ODISHA	1	0.000	0.00	0	0	1.12	
2013		Sub Total	7148 8	129.25	25387.04	2829	6875	18700.7	
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4		CHHATTISGARH	3788	2.418	584.55	0	3788	415.12	
		JHARKHAND	740	0.895	196.100	415	3	61.99	
		MIZORAM	21	0.003	ĺ	-	_	0.464	
		SIKKIM	-	=	-	-	_	-	
		Sub Total	4549	3.3158	780.65	415	3791	477.574	
		HARYANA	-	-	-	-	-	-	
		HIMACHAL PRADESH	-	-	-	-	-	-	
		UTTAR PRADESH	-	-	=	=	=	=	
		BIHAR	-	-	-	-	-	-	
		 							
		(-) Details with respect to minerals not reported by State Govt.							

RETURN ON ILLEGAL MINING FOR THE YEAR 2014 -15

Year	Mineral	State	No of Case s	Quantum of mineral/oreex cavated/stack ed/transporte d (in Lakhs ton)	Value of mineral/Ore (Rs.Lakhs)	FIR Lodged (Nos.)	Court Case s Filed (No.)	Fine Realised (Rs.Lakhs)
		ANDHRA PRADESH	295	0.049	5998.770	0	0	84.36
		GOA	0	0.000	0.000	0	0	0.00
		GUJARAT	346	6.536	904.010	1	0	161.25
		RAJASTHAN	467	1.406	45.305	181	0	200.23
		TAMILNADU	5	0.683	11.740	0	0	25.13
		TELENGANA	29	0.159	40.630	0	0	49.22
		MAHARASHTRA	-	-	-	-	-	-
		KARNATAKA	211	0.011	29.200	27	18	50.21
		KERALA	4	0.000	0.800	0	0	1.00
		ODISHA	104	3.117	1327.36	0	0	830.71
		Sub Total	1461	11.961	8357.815	209	18	1402.11
2014	MAJOR							
Ω Τ		ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
		ASSAM	0	0.000	0.00	0	0	0.00
		CHHATTISGARH	246	0.038	32.90	0	101	81.39
		JHARKHAND	220	0.096	37.100	186	3	3.96
		MADHYA PRADESH	106	0.000	16.450	9	105	76.16
		MIZORAM	0	0.000	0.000	0	0	0.00
		SIKKIM	0	-	-	_	_	_
		Sub Total	572	0.134	86.45	195	209	161.51
			ı			Γ		
		HARYANA	_	_	-	-	_	-
		HIMACHAL PRADESH	_	-	-	-	-	-
		UTTAR PRADESH	-	-	-	_	_	_

		BIHAR	_	-	-	_	_	_
Year	Mineral	State	No of Case s	Quantum of mineral/oreex cavated/stack ed/transporte d (in Lakhs ton)	Value of mineral/Ore (Rs.Lakhs)	FIR Lodged (Nos.)	Court Case s Filed (No.)	Fine Realised (Rs.Lakhs)
		ANDHRA PRADESH	9084	53.785	9827.15	0	0	3793.33
		GOA	0	0.000	0.00	0	0	0.00
		GUJARAT	5370	12.480	3130.52	31	6	2174.96
		RAJASTHAN	2478	17.320	624.36	316	3	1301.98
		TAMILNADU	200	51.610	517.36	2324	0	3446.77
		TELENGANA	3282	4.543	598.49	0	0	750.45
		MAHARASHTRA	32717	0.000	0.00	0	0	4206.19
		KARNATAKA	8253	3.147	921.26	273	142	2210.90
		KERALA	4168	61.706	17343.00	0	0	640.38
		ODISHA	0	0.000	0.00	0	0	0
		Sub Total	65552	204.591	32962.14	2944	151	18525
2014	MINOR		T				,	
45		CHHATTISGARH	4794	8.982	469.50	0	795	542.12
		JHARKHAND	942	0.950	126.640	584	88	50.06
		MADHYA PRADESH	8067	0.000	5241.83	51	8023	3211.71
		MIZORAM	26	0.016	-	1	_	1.051
		SIKKIM	_	_	_	_	-	_
		Sub Total	13829	9.948	5837.97	636	8906	3804.94
			T	.			,	
		HARYANA	-	-	-	-	_	-
		HIMACHAL PRADESH	-	-	-	-	_	-
		UTTAR PRADESH	-	-	-	_	_	-
		BIHAR	-	-	-	_	_	-
	-							
		(-) Details with respec	ct to minera	als not reported by	State Govt.			

RETURN ON ILLEGAL MINING FOR THE YEAR 2015 -16

Ye ar	Mine ral	State	No of Cas es	Quantum of mineral/oreexcavated/stacked /transported (in Lakhs ton)	Value of mineral/ Ore (Rs.Lak hs)	FIR Lodg ed (Nos.	Cou rt Cas es File d (No.)	Fine Realise d (Rs.Lak hs)
		ANDHRA PRADESH	270	0.052	57.390	0	0	96.24
		GOA	2	0.000	0.000	1	0	0.00
		GUJARAT	277	2.337	782.960	3	0	232.90
		RAJASTHAN	126	0.143	8.790	50	0	51.05
		TAMILNADU	2	0.643	78.170	1	0	142.52
		TELENGANA	12	0.002	2.270	0	0	4.87
	IMUR	MAHARASHTR A	-	-	-	-	-	-
		MADHYA PRADESH	86	0.000	45.030	0	86	108.17
		KARNATAKA	221	0.009	8.580	6	4	36.00
		KERALA	7	0.005	37.970	0	0	1.61
		ODISHA	44	2.009	88.17	0	0	43.68
2015		Sub Total	104 7	5.2	1109.33	61	90	717.04
1 6		CHHATTISGAR H	108	0.015	23.09	0	104	69.94
		JHARKHAND	167	0.010	34.260	79	131	5.00
		SIKKIM	0	ı	-	_	ı	_
		WEST BENGAL	575	0.008	3.770	575	0	0.00
		Sub Total	850	0.033	61.12	654	235	74.94
			.		1	1		
		HARYANA	_	-	-	_	_	-
		HIMACHAL PRADESH	_	-	-	_	_	-
		UTTAR PRADESH	_	-	-	_	_	_
		BIHAR	_	-	_	_	-	_

Ye ar	Mine ral	State	No of Cas es	Quantum of mineral/oreexcavated/stacked /transported (in Lakhs ton)	Value of mineral/ Ore (Rs.Lak hs)	FIR Lodg ed (Nos.	Cou rt Cas es File d (No.)	Fine Realise d (Rs.Lak hs)
		ANDHRA PRADESH	968 3	12.946	2607.83	0	0	2809.73
		GOA	0	0.000	0.00	0	0	0.00
		GUJARAT	622 2	20.458	3007.88	81	2	3065.73
		RAJASTHAN	353 5	31.014	653.51	374	11	1407.42
		TAMILNADU	56	6.520	190.03	4015	0	3041.52
	IMOR	TELENGANA	652 6	20.870	1225.85	0	0	1636.60
		MAHARASHTR A	336 21	0.000	0.00	56	0	7076.63
		MADHYA PRADESH	135 41	0.000	88533.0 7	0	134 20	10897.8 8
		KARNATAKA	896 4	5.846	1359.13	218	47	2789.59
		KERALA	369 4	51.265	32137.0 0	0	0	1364.57
		ODISHA	18	0.105	113.51	0	0	82.62
2015		Sub Total	858 60	149.024	129827. 81	4744	134 80	34172.2 9
6								
		CHHATTISGAR H	575 4	2.388	202.09	0	572 2	875.49
		JHARKHAND	147 8	0.471	85.540	517	98	108.07
		SIKKIM	_	-	_	_	_	_
		WEST BENGAL	0	0	0	0	0	0
		Sub Total	723 2	2.859	287.63	517	582 0	983.56
		HARYANA	-	-	_	_	_	_
		HIMACHAL PRADESH	_	-	_	_	_	_
		UTTAR PRADESH						
		BIHAR	_	-	_	_	_	-
		(-) De	etails with	respect to minerals not reported by S	State Govt.			

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